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കേരള സർക്കാർ  
GOVERNMENT OF KERALA

കേരള ഗസറ്റ്  
KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്  
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Commissionerate of Land Revenue

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GOVERNMENT OF KERALA  
2021



**Pathanamthitta District****Thiruvalla Taluk**

## NOTICE

No: C10-5750/2021

18-08-2021

Notice is hereby given to all to whom it may be concern that Anish K Oommen Pattamukkil Varittisseril, Kuttappuzha Village, Thiruvalla Taluk of Pathanamthitta District has filed an application of a legal heirship certificate to produce before various purposes in respect of the legal heir of late V K Oommen and Leelamma Oommen Pattamukkil Varittisseril who expired on 06-09-2009 and 29-04-2021 respectively and that it has been reported to this office that the persons named in the scheduled below is the legal heir of the said late V K Oommen and Leelamma Oommen that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said member for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Thiruvalla within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Anish K Oommen	Son	47

